

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No. 01 of 2024
IN
C.R.P. NO.69/2024 (Filing No.)

SANGAY DOMA BHUTIA & ORS. PETITIONERS

VERSUS

M/S YAMA ENTERPRISES PRIVATE
LIMITED & ANR. RESPONDENTS

Date: 08.07.2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Petitioner : Mr. Mohan Sharma Advocate
Mr. Bhaichung Bhutia, Advocate.
For Respondents : Mr. S. S. Hamal, Senior Advocate with
Mr. Jit B. Chettri, Advocate
Ms. Ramdevi Chettri, Advocate
Ms. Beneeta Gurung, Advocate.

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List this matter before a Bench in which the undersigned is not a part. The Registry may place the file before the Hon'ble Chief Justice for appropriate orders.

Judge